

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/33/2016  
NAME OF THE PETITIONER(S) : C.M. Rajendran & another  
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① B. Dhanaraj	u r n - B. Dhanaraj	
M. G. Srivasthankaran	Counsel to R. 2.4. sub. C-5	

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted that he has not received any fresh instruction from his client and prayed for time to seek instructions from his client. At request, matter is adjourned. Put up on **10.11.2017 at 10.30 A.M.**

- sel -  
MEMBER (TECHNICAL)  
ghk

- sd -  
MEMBER (JUDICIAL)